

(ब) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्री (श्री एन० एन० मिश्र) :  
(क) जी हां ।

(ख) सरकार रेलों की एक स्वायत्त निगम के रूप में परिवर्तन करना आवश्यक नहीं समझती ?

**Setting up of a Fertilizer Plant at Saledipura in Rajasthan**

\*905. SHRI S. N. SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to set up a fertilizer plant at Saledipura in Rajasthan keeping in view the availability of raw material and backwardness of the Sikar District; and

(b) what is the recommendation of the study team for the location of fertilizer plant at Saledipura?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). Some studies have been made on the feasibility of setting up a fertilizer complex in Rajasthan based on the locally available pyrites and rock phosphate and further studies are under way. A decision in this regard can only be taken after full confirmatory data becomes available in regard to the economic availability of rock-phosphate and pyrites.

**Demand for Five Days' Week in Courts**

\*906. SHRI AMARSINGH CHAUDHARI:

SHRI HARI KISHORE SINGH:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the lawyers and their organisations are demanding in vari-

ous States and Union Territories for five days' week in Courts; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b). There has been a demand from Delhi Bar Association for a five-day week in Courts. As the matter involves a question of general policy having far reaching implications, it is being considered by the Delhi High Court.

The Government of India have no information about similar demand from lawyers in the various States.

**Manufacturing items by Foreign Drug Firms without Licences**

\*907. SHRI BHALJIBHAI PARMAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) how many foreign firms with more than 26 per cent foreign equity are still manufacturing items without proper industrial licence for a new article;

(b) the names of the firms with the particulars about the names of products and production capacity; and

(c) what measures Government propose to take to stop this unauthorised production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). 2 cases of firms with more than 26 per cent foreign equity manufacturing items without proper industrial licence for drugs and pharmaceuticals have been reported to the Government. In respect of one of them, namely, M's. German Remedies an application for c.o.b. licence is pending, and in respect of another, namely, M's. Simith Kline and French, the company has already been asked to stop their manufacture of Ampicillin capsules